## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 93/ALD/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: Uttaglichand Pagrating Sanwardhan Co, Ltd

SECTION OF THE COMPANIES ACT: 441 of the Companies Act of 2013

SI. NO. Name

Designation

Representation

Signature

Bracleebergh ChC ROC Schoda Ankit Kn. Singh PCS Petitioner

## CA No.93/ALD/2016

Sh. Ankit Kumar PCS Proxy for Abhishek Mishra. Sh. Pradeep Sisodia CGSC for the Central Govt. At the request of the petitioner counsel the cases are further adjourned to 10<sup>th</sup> November for further hearing.

The matter be listed on 10 November, 2017.

Dated:11.10.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Md.Zaid